

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1431 of 2019

IN THE MATTER OF:

R. Balasubramanian

...Appellant

Vs

ABB India Ltd. & Anr.

....Respondents

Present:

For Appellant: Ms. Anasuya Choudhury, Mr. Devesh Tripathi, Mr. Mukeshwar Nath Dubey and Mr. Saurabh Jain, Advocates.

**For Respondents: Mr. Azmat Amanullah, Advocate for R-1.
Mr. Smarth Arora, Advocate for R-2.**

ORDER

10.01.2020: Post this appeal 'for orders' on **17th January, 2020**. The appeal may be disposed of on the next date.

Interim order passed earlier shall continue till next date.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk